

(c) if so, the reasons for this discrimination;

(d) whether officers of group 'A' are promoted even if vigilance cases are pending; and

(e) if so, the policy followed by CPWD authority in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) No, Sir.

(c) In view of reply to part (b), the question does not arise.

(d) and (e). Cases of officers against whom disciplinary proceedings are pending are considered for ad hoc promotion keeping in view the orders of the Department of Personnel and Training and with the approval of the appointing authority.

Sale of Iodised Salt

6595. SHRI A. R. ANTULAY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have decided to allow sale of only iodised salt in the country;

(b) if so, whether Government have received any complaint or report from various quarters about the ill effect of the use of iodised salt by the normal people; and

(c) the action Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) The Government have decided to imple-

ment the policy of Universal iodisation of edible salt in the country by 1992 in a phased manner.

(b) and (c). Government have received a representation stating that universal iodisation may have ill effects on some of the population. However, no case of adverse effect on account of the use of iodised salt in the country has been brought to the notice of the Government. The study conducted by Indian Council of Medical Research indicates that iodine deficiency disorders are widely prevalent in many parts of the country. Iodation of salt is the cheapest and proven method of prevention of iodine deficiency disorders. If any scientific report or data regarding adverse effects of consumption of iodised salt in the country is brought to the notice of the Government then the matter could be referred to the I. C. M. R. for examination.

Eradication of Diseases Under the Scheme Health for All by 2000 A.D.

6596. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state which are the diseases, if any, that have been totally eradicated from India over the past three years under the Scheme Health for All by 2000 A. D.?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): No, Sir. No disease have been totally eradicated from India over the past three years under the Scheme Health for All by 2000 A.D.

Sale of Medicines

6597. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: